

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF BHUVEE STENOVATE PRIVATE LIMITED

SL. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BHUVEE STENOVATE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07.11.2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata (West Bengal)
4.	Corporate identity no. / limited liability identification no. Of corporate debtor	U27100WB2007PTC120297
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Godrej Waterside, Suit-402, Plot No- 5, Block-DP Sector -5, Salt Lake City Kolkata Wb 700091, India
6.	Date of closure of insolvency resolution process	06.02.2020
7.	Liquidation commencement date of corporate debtor	07.02.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Kannan Tiruvengadam Registration no. IBBI/ IPA-001/ IP-P00253/2017-18/10482
9.	Address and e-mail of the liquidator, as registered with the board	Address: Netaji Subhas Villa, Flat No. 3 C, 3rd Floor, 18. Karunamoyee Ghat Road, Near Dharapara, Tollygunge, Kolkata, West Bengal, 700082 Email: calkannan@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: Netaji Subhas Villa, Flat No. 3 C, 3rd Floor, 18. Karunamoyee Ghat Road, Near Dharapara, Tollygunge, Kolkata, West Bengal, 700082 Email: calkannan@gmail.com / liquidation.bspl@gmail.com
11.	Last date for submission of claims	08.03.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Bhuvée Stenovate Private Limited on **07th February 2020** under section 33 of the Code

The stakeholders of Bhuvée Stenovate Private Limited are hereby called upon to submit a proof of their claims, on or before **08th March 2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sd/-

CA Kannan Tiruvengadam
Liquidator of Bhuvée Stenovate Private Limited
Reg. No.: IBBI/PA-001/IP-P00253/2017-18/10482
Date: 13th February 2020
Place: Kolkata